

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 930
TO BE ANSWERED ON 29.07.2024**

NCLP SCHEME

**930. SHRI BASTIPATI NAGARAJU:
SHRI PRADYUT BORDOLOI:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of child labour cases identified, rescued and rehabilitated under the National Child Labour Project (NCLP) Scheme in a State-wise manner during the last five years, especially in the States of Andhra Pradesh and Assam;**
- (b) the details of the total number of children who were found to be working in hazardous conditions during the last five years, State-wise, especially from the States of Andhra Pradesh and Assam;**
- (c) the details of funds allocated and utilised during the last five years under the Child Labour Project, State-wise, especially for Andhra Pradesh and Assam;**
- (d) whether the Government has carried out any promotional/awareness campaign to make Indian citizens aware of the Child Labour Project, if so, the details thereof; and**
- (e) the number of children engaged in child labour in the age group of 9-14 years admitted to schools or special training centres in Assam in the last 10 years, gender-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Ministry of Labour & Employment had been implementing National Child Labour Project (NCLP) Scheme for rescue & rehabilitation of child labourers under which the children in the age group of 9-14 years were rescued from work, enrolled in the NCLP Special Training Centres (STCs) and were provided with bridge education etc. before being mainstreamed into formal education system. The NCLP scheme has been subsumed with Samagra Shiksha Abhiyan (SSA), a scheme of Ministry of Education with effect

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from 01.04.2021. The details of the number of children rescued / withdrawn from work, rehabilitated and mainstreamed under NCLP scheme state - wise, including in the states of Andhra Pradesh and Assam during 2018-19 to 2022-23 is at Annexure I. The number of cases registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986, State / Union Territories wise, including in the states of Andhra Pradesh and Assam for 2018 to 2022 is at Annexure II. The details of grants released under the NCLP scheme from 2018-19 to 2022-23 state-wise, including Andhra Pradesh and Assam, is at Annexure III.

The Ministry carries out public awareness about child labour through its website and various social media handles.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 930 FOR 29.07.2024 RAISED BY SHRI BASTIPATI NAGARAJU AND SHRI PRADYUT BORDOLOI REGARDING NCLP SCHEME**

No. of children rescued / withdrawn from work, rehabilitated and mainstreamed under NCLP Scheme during 2018-19 to 2022-23.

Sl. No.	State	2018-19	2019-2020	2020-2021	2021-22	2022-23
1	Andhra Pradesh	778	1049	622	2090	441
2	Assam	4562	6175	2800	0	1291
3	Gujarat	101	341	531	50	0
4	Haryana	171	NA	NA	NA	NA
5	Jharkhand	1225	2940	3239	755	410
6	Karnataka	763	363	275	230	0
7	Madhya Pradesh	4910	4010	29179	1268	172
8	Maharashtra	8122	9337	2031	2537	337
9	Odisha	NA	6	495	76	1415
10	Punjab	915	483	1307	986	2504
11	Rajasthan	NA	1712	NA	301	18
12	Tamil Nadu	2534	3928	1456	2183	2628
13	Telangana	935	214	300	618	935
14	Uttar Pradesh	8020	10371	9383	1833	339
15	West Bengal	17137	13879	6671	5207	3270
16	Uttarakhand	NA	62	NA	3	1
17	Nagaland	111	24	NA	NA	NA
	Total	50,284	54,894	58,289	18137	13761

Source: Ministry of Labour & Employment

ANNEXURE- II

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 930 FOR 29.07.2024 RAISED BY SHRI BASTIPATI NAGARAJU AND SHRI PRADYUT BORDOLOI REGARDING NCLP SCHEME

Number of cases registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986, State / Union Territories –wise during 2018 to 2022:

SL	State/UT	2018	2019	2020	2021	2022
1	Andhra Pradesh	0	2	37	12	15
2	Arunachal Pradesh	1	0	1	0	3
3	Assam	39	68	40	78	86
4	Bihar	14	15	3	14	98
5	Chhattisgarh	0	2	0	0	0
6	Gujarat	35	64	39	40	42
7	Haryana	6	11	1	12	4
8	Himachal Pradesh	0	0	1	0	0
9	Jharkhand	17	18	27	5	6
10	Karnataka	63	83	54	58	62
11	Kerala	3	2	0	3	0
12	Madhya Pradesh	3	4	1	5	0
13	Maharashtra	90	53	29	57	87
14	Meghalaya	0	2	0	0	0
15	Mizoram	0	0	0	0	1
16	Odisha	0	0	0	6	0
17	Punjab	8	8	11	8	13
18	Rajasthan	32	48	30	19	28
19	Tamil Nadu	6	3	2	26	29
20	Telangana	125	314	147	224	175
21	Tripura	0	0	1	0	0
22	Uttar Pradesh	2	9	1	1	10
23	Uttarakhand	0	27	41	25	54
24	West Bengal	5	7	3	2	0
25	Chandigarh	0	0	1	7	2
26	D&N Haveli and Daman & Diu+	0	2	0	0	0
27	Delhi	15	30	6	11	36
	TOTAL (ALL INDIA)	464	772	476	613	751

Source: Crime in India, National Crime Records Bureau

ANNEXURE- III**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 930 FOR 29.07.2024 RAISED BY SHRI BASTIPATI NAGARAJU AND SHRI PRADYUT BORDOLOI REGARDING NCLP SCHEME**

Grant Released under National Child Labour Project Scheme, State-wise, during 2018-19 to 2022-23:

(Rs. In Lakhs)

Sl. No.	Name of State	2018-19	2019-20	2020-21	2021-22	2022-23
1.	Andhra Pradesh	309.46	202.68	306.29	32.01	116.37
2.	Assam	1109.45	198.28	49.64	81.10	140.68
3.	Gujarat	99.41	154.31	61.36	12.23	0
4.	Haryana	234.66	191.77	116.83	34.79	0
5.	Jammu & Kashmir	56.14	0	32.48	0	12.70
6.	Jharkhand	0	274.54	177.42	0	60.73
7.	Karnataka	184.23	127.38	82.74	7.53	18.14
8.	Madhya Pradesh	514.34	491.67	363.41	143.29	236.50
9.	Maharashtra	106.19	998.70	931.49	196.53	102.54
10.	Nagaland	0	4.00	0	0	0
11.	Odisha	138.62	188.57	115.16	236.66	57.24
12.	Punjab	256.88	282.35	206.41	317.35	37.53
13.	Rajasthan	319.46	281.40	124.19	16.64	0.64
14.	Tamil Nadu	878.53	811.44	482.00	323.45	184.74
15.	Telangana	204.56	132.11	152.86	71.56	94.65
16.	Uttar Pradesh	1420.72	759.66	433.83	137.70	99.91
17.	Uttarakhand	0	32.64	0	0	0
18.	West Bengal	1896.90	2503.72	463.37	203.10	424.26

Source: Ministry of Labour & Employment
